


**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA**  
**LIST OF CASES TAKEN ON BOARD ON 27.05.2021**

**Morning Session**

**Afternoon Session**

Sl. No	Case No	Sl. No	Case No
1	Misc 06/2004	1	OS 07/2015
2	OS 139/2015	2	OS 141/2015
3	OS 140/2015	3	OS 31/2015
4	OS 280/2015	4	OS 61/2016
5	OS 429/2007	5	OS 129/2016
6	OS 31/2008	6	OS 189/2016
7	OS 51/2008	7	OS 161/2017
8	OS 235/2012	8	OS 37/2018
9	OS 463/2012	9	OS 15/2018
10	OS 557/2012	10	OS 53/2019
11	OS 29/2013	11	OS 269/2019
12	OS 157/2013	12	OS 279/2019
13	OS 405/2013	13	OS 417/2019
14	OS 533/2013	14	OS 530/2019
15	OS 53/2015	15	OS 284/2020

Note: Separate cancelled cases list will be notified

  
26/5/21

**Prl. Civil Judge & JMFC,**  
**Nelamangala**

**I ADDL. CIVIL JUDGE AND JMFC,  
NELAMANGALA**  
**LIST OF CASES TAKEN ON BOARD ON 27-05-2021**  
Morning Session Afternoon Session

Sl.No	Case No.		Sl.No.	Case No.	
1.	OS	444/2016	16	CC	2457/2013
2	CC	1237/2017	17	CC	569/2013
3	CC	969/2017	18	CC	1202/2011
4	CC	2253/2019	19	CC	246/2015
5	CC	267/2008	20	CC	1119/2011
6	CC	318/2009	21	CC	169/2015
7	Cmis	348/2015	22	CC	1279/2009
8	CC	1387/2013	23	CC	736/2007
9	CC	1104/2017	24	CC	426/2014
10	CC	1813/2013	25	CC	969/2011
11	CC	1467/2016	26	CC	761/2009
12	CC	1937/2013	27	CC	1300/209
13	CC	834/2008	28	CC	16/2010
14	CC	1542/2012	29	CC	794/2016
15	CC	890/2008	30	CC	1481/2012

*Chm*  
*26/5/21*  
I Addl. Civil Judge & JMFC  
Nelamangala

Note:1. All advocates are requested to strictly follow SOP dated 21-05-2021 issued by Hon'ble High Court of Karnataka

**II ADDL. CIVIL JUDGE AND JMFC,  
NELAMANGALA**  
**LIST OF CASES TAKEN ON BOARD ON 27-05-2021**  
Morning Session Afternoon Session

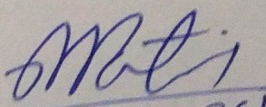
Sl.No	Case No.		Sl.No.	Case No.	
1.	OS	221/1995	16	CC	192/2012
2	OS	90/1996	17	CC	699/2011
3	OS	392/2008	18	CC	1324/2014
4	OS	70/2013	19	CC	126/2018
5	OS	206/2017	20	CC	1718/2014
6	OS	204/2017	21	CC	312/2015
7	OS	264/2020	22	CC	1989/2019
8	OS	181/2021	23	CC	312/2015
9	OS	182/2021	24	CC	672/2016
10	OS	183/2021	25	CC	2301/2018
11	FDP	5/2020	26	CC	2322/2018
12	CC	162/2005	27	CC	2362/2018
13	CC	767/2006	28	CC	1884/2013
14	CC	800/2009	29	CC	1718/2014
15	CC	615/2013	30	Cmis	219/2010

 26/5/21.  
II Addl. Civil Judge & JMFC  
Nelamangala

Note:1. All advocates are requested to strictly follow SOP dated 21-05-2021 issued by Hon'ble High Court of Karnataka

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA  
CAUSE LIST DATED:27.05.2021

CIVIL CASES	
Morning Session	Afternoon Session
Case No.	Case No.
1. RA 2/2019	1. RA 32/2013
2. MVC 6/2013	2. OS 236/2014
3. OS 202/2018	3. OS 628/2013
4. OS 524/2014	4. OS 382/2019
5. OS 772/2019	5. OS 224/2012
6. OS 132/2019	6. OS 192/2019
7. OS 282/2014	7. OS 436/2013
8. OS 462/2019	8. OS 286/2015
9. OS 342/2010	9. OS 218/2013
10. OS 568/2015	10. OS 212/2018
11. OS 204/2018	11. OS 530/2015
12. OS 1666/2009	12. OS 154/2017
13. OS 410/2019	13. OS 361/2020
14. OS 282/2015	14. OS 298/2019
15. OS 260/2015	15. OS 10/2017

  
26/5  
Addl. Senior Civil Judge & JMFC  
Nelamangala

NOTE: All advocates are required to strictly follow SOP dated 21.05.2021  
issued by Hon'ble High Court of Karnataka.